

Supreme Court of India delivered a judgement on 30.8.989 *inter alia* directing New Delhi Municipal Committee to frame a policy. New Delhi Municipal Committee have, accordingly, framed a policy which has been placed before the Supreme Court of India.

A Committee has been constituted under the orders of the Supreme Court to examine the claims of the hawkers/squatters and, in the meanwhile, New Delhi Municipal Committee has been restrained from making any allotment.

[English]

Allocation to Kerala for Rural Drinking Water Rural Development Projects

2355. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have made any allocation to Kerala for rural drinking water projects and rural development projects for 1990-91; and

(b) the number of villages proposed to

be covered during 1990-91?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) Government of India has made an allocation of Rs. 10.76 crores to the State of Kerala under Accelerated Rural Water Supply Programme for the year 1990-91 in addition to Rs. 0.89 crore for Mini Mission Project Area in Palghat district. Under Jawahar Rozgar Yojana, an allocation of Rs. 63.9619 crores has been made during 1990-91. As regards Integrated Rural Development Programme, the allocation for 1990-91 is Rs. 1871.12 lakhs of which the Central share is Rs. 935.56 lakhs. For strengthening of training infrastructure under Training of Rural Youth for Self-Employment (TRYSEM) the total allocation is Rs. 39.88 lakhs of which Central share is Rs. 19.94 lakhs.

(b) The target for coverage of problem villages with safe drinking water facilities under Accelerated Rural Water Supply Programme, Mini Mission and Minimum Needs Programme in the State of Kerala during 1990-91 is as under:-

<i>No Source Category villages</i>	<i>Partial category (partial to full coverage) villages</i>	<i>Other than problem villages</i>	<i>Total number of villages</i>
1	151	2	154

Post Offices Opened in Maharashtra

2356. SHRI BABANRAO DHAKNE: Will the Minister of COMMUNICATIONS be pleased to state the number of new post offices opened in each district of Maharashtra during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): During the period 1.4.87 to 3.3.1990, 213 new post offices

were opened in Maharashtra. District-wise details are being collected and will be laid on the Table of the House.

National Seeds Corporation

2357. SHRI SANAT KUMAR MANDAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Seeds Corporation has become financially unviable;